

opinions of the different universities were taken on this point, and if so, what were the opinions expressed by them?

Dr. M. M. Das: The University Education Commission travelled all over the country. They visited all the universities and after consulting them, they came to certain conclusions. Therefore, the question of consulting them again does not arise.

Shri S. N. Das: May I know whether on this specific point their opinions were taken or not?

Dr. M. M. Das: On this specific point the recommendation has been made by the University Commission. And the Commission before it made the recommendation had travelled all over the country and consulted all the Universities.

Shri T. S. A. Chettiar: Since the State Governments have to introduce legislation to amend the Universities Act if this change is to be brought about, may I know how many State Governments are agreeable to amend their Acts?

Dr. M. M. Das: As the hon. Member knows, we have no constitutional authority to issue any directions in this matter. We have only given some advice or suggestions to the State Governments, and it is up to the State Governments to accept them or not.

Shri T. S. A. Chettiar: My question has not been understood. How many State Governments have agreed to introduce legislation?

Dr. M. M. Das: I have said in the answer that we have not asked for any reply from the State Governments. We have asked them only to consider this.

AMERICAN MISSIONS

*1269. **Pandit D. N. Tiwary:** Will the Minister of Home Affairs be pleased to state:

(a) the number of American Missions started in the country since Independence; and

(b) the names of the places where they are located?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The total number of new missions or branches started in India since 1947 is 55. It is not, however, known as to how many of them are American missions. This information is being collected and will be laid on the Table of the House.

Pandit D. N. Tiwary: May I know whether any permission, previous to their coming to India or settling their missions here, is taken from Government and whether any condition is put on them?

Shri Datar: General permission is taken and certain conditions are laid down as to the nature of the work that they have to carry on.

Pandit D. N. Tiwary: What are those conditions, may I know?

Shri Datar: The condition is that they are not to mix in politics and should carry on the work for which permission is given.

Pandit D. N. Tiwary: May I know whether Government is aware of the undesirable activities carried on in the realm of politics and society?

Shri Datar: Government have received some complaints and are looking into them.

Shri T. N. Singh: Since the hon. Minister has not been able to inform us as to the places where the missions are situated, may I know whether the figure of fifty-five missions mentioned in the answer is an accurate figure?

Shri Datar: This figure was specially called for from the State Governments. There was a question asked by an hon. Member of this House and on the strength of it we called for information, and this is the information that we have received from all the State Governments.